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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. /2015-2020
New Delhi, dated: 24th May, 2018

Subject: Enhancement in rate of rewards for MEIS Sl no. 207, HS Code 07122000.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B of MEIS, issued earlier by this Directorate, and amended from time to time.

<table>
<thead>
<tr>
<th>MEIS Sl no.</th>
<th>ITC HS Code 2017</th>
<th>Current Rate (in %)</th>
<th>Amended Rate (in %)</th>
</tr>
</thead>
<tbody>
<tr>
<td>207</td>
<td>07122000</td>
<td>3</td>
<td>5</td>
</tr>
</tbody>
</table>

Effect of Public Notice: The rate of rewards under MEIS for the ITC HS Code 2017: 07122000 is enhanced to 5% from earlier 3% with immediate effect.

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